

GOVERNMENT OF INDIA  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS  
RAJYA SABHA  
UNSTARRED QUESTION NO-421  
ANSWERED ON- 06/12/2023

**FINANCIAL HEALTH OF NHAI**

421. SHRI G.C. CHANDRASHEKHAR:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:-

- (a) whether NHAI holds highest debt in the non-financial sector, and if so, the underlying reasons for this;
- (b) the percentage increase in NHAI's debt over the past five years, and the details of loans acquired, and its break up each year;
- (c) The number of NHAI projects which are experiencing delays in their schedules at present, the specifics of these projects, additionally, the corresponding increase in project costs due to delays during this period; and
- (d) the details of the profit or loss incurred by NHAI over the specified period, year-wise?

**ANSWER**

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) & (b) NHAI has been mandated to develop, maintain and manage national highways on behalf of Government of India. Funds for development of highways are provided by the Government through budgetary allocation and approval to NHAI for borrowing under Internal and Extra Budgetary Resources(IEBR). Additionally, NHAI mobilizes resources through asset monetization. Further, IEBR has been discontinued from FY 2023-24.

Year wise breakup of borrowing in last 5 years is Annexed.

NHAI has a road map in place for re-payment of its debt.

(c) About 167 projects are delayed due to various issues such as delay in land acquisition, tree cutting, utility shifting, unseasonal rainfall, local agitation, forest clearance and subsequently Pandemic COVID—19 etc. The increase in the cost of these projects due to delay in project completion is subject to site/local/project specific factors including price escalation during the project time cycle and the actual cost increase can be ascertained only on final completion of the project.

(d) NHAI has been constituted under NHAI Act 1988 to develop, maintain and manage national highways on behalf of Government of India. As an executing agency of Government of India, NHAI collects user fee on behalf of Government of India and all receipts of NHAI are also deposited in Consolidated fund of India(CFI).

**ANNEXURE REFERRED TO IN REPLY TO PARTS (a) to (b) OF RAJYA SABHA  
UNDTARRED QUESTION NO. 421 FOR ANSWER ON 06<sup>TH</sup> DECEMBER, 2023  
ASKED BY SHRI G.C. CHANDRASHEKHAR REGARDING 'FINANCIAL HEALTH  
OF NHAI'**

**Borrowing of NHAI**

The details of borrowing made during last 5 years is as under.

FY	(Rs. In Crore)
	Amount (Principal)
2018-19	61,217
2019-20	74,987
2020-21	65,080
2021-22	76,150
2022-23	798*

\* NHAI has raised only Rs.798 crore through 54EC bonds in FY 2022-23. Further there is no IEBR for FY 2023-24 onwards.

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